

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

UNSTARRED QUESTION NO:2934

ANSWERED ON:11.08.2010

MID TERM REVIEW OF ELEVENTH PLAN

Mahto Shri Baidyanath Prasad;Pandey Shri Ravindra Kumar;Rama Devi Smt. ;Yadav Shri Dinesh Chandra

**Will the Minister of PLANNING be pleased to state:**

- (a) the details of the various issues taken up for consideration during the Mid-term review meeting of Eleventh Plan held recently;
- (b) the details of sector-wise targets and the achievements discussed during the deliberation and the new targets fixed for various sectors along with the expenditure likely to be incurred in this regard;
- (c) the details of participants in the said meeting;
- (d) whether the States representatives in the meeting have requested for allocation of additional funds for development of various sectors; and
- (e) if so, the details thereof and the reaction of the Government thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI. V. NARAYANASAMY)

(a) & (b): The 55th Meeting of the National Development Council held on 24-07-2010 discussed the Mid-Term Appraisal (MTA) of the Eleventh Five Year Plan. In addition, the meeting also discussed the issues concerning (i) restoring dynamism in agriculture, (ii) management of water resources, (iii) challenges of urbanization,(iv) problems of the power sector, and (v) development of Tribal Areas. The MTA gives a comprehensive view of various sectors suggesting mid-course corrections.

(c): The meeting was Chaired by Hon'ble Prime Minister and attended by the Union Cabinet Ministers including Ministers with Independent Charge, Deputy Chairman, Planning Commission, Chief Ministers and Minister Members of State delegations, Members of the Planning Commission and officials of Central and State/UT Governments.

(d) & (e): Yes, Madam. State/UT representatives among others, suggested for relaxation in Fiscal Responsibility & Budget Management (FRBM) conditionality allowing enhanced borrowing limits for States with better repayment capacity; support towards implementation of Right to Education (RTE) Act obligations; special assistance for the development of Left Wing Extremism affected districts; special assistance for strengthening security environment; special grant for infrastructure development; enhanced royalty to States for coal and oil mining; grant in lieu of contribution to ecological equilibrium and maintaining forest cover etc. The Government has taken note of the suggestions made by state/UT representatives.